

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

47

T.C.P No. 68/(MAH)/2010
M.A. No. 49/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Mr. Vikram Ahuja
V/s.
M/s. Greenstone Investment Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

MA 49/2017 in TCP 68/397-398/NCLT/MB/MAH/2010

Wrongly on Board.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)